

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1648

ANSWERED ON:02.12.2005

DUTY EVASION BY PHARM COs

Chowdhury Shri Adhir Ranjan;Hasan Chaudhary Munawwar;Muqueem Shri Mohammed;Oram Shri Jual;Singh Shri Uday

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government have launched investigation into suspected industrial units including pharmaceutical companies in relation to cases of tax evasion/under-invoicing;
- (b) if so, the company-wise and State-wise details of the findings therefrom during the last three years;
- (c) the quantum of loss in foreign exchange; and
- (d) the action taken/proposed to be taken against the guilty companies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b), (c) & (d): Information is being collected and will be laid on the Table of the House.